



Extension in timeline to submit comments on consultation paper on recognition as Specified Digital Platform

1. A consultation paper on recognition as Specified Digital Platform has been published by Securities and Exchange Board of India (SEBI) on its website on October 22, 2024. The public comments on the consultation paper were required to be submitted latest by November 12, 2024.
2. Based on the representations received by SEBI from some of the entities/organisations, it has been decided to extend the timeline to submit the public comments on the consultation paper till November 26, 2024.
3. Accordingly, the comments/ suggestions should be submitted latest by **November 26, 2024**, through the following link:

<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>
4. In case of any technical issue in submitting your comment through web based public comments form, you may write to consultationMIRSD@sebi.gov.in with the subject: "Comments on Consultation paper on Recognition as Specified Digital Platform."

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